



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

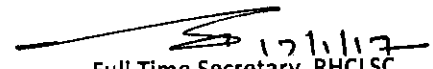
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(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 18-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	DB Civil Misc. Appeal No. S377/2016 Manuraj Singh Vs. Shilpi@Megha	Amit Mathur	Shalini Sheoran
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 159/2017 Lokendra Sharma Vs. State	Madhav Mitra	
3	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition 31/12 M/s ABB Ltd. Vs. Instrumentation Ltd.	Angad Mirdha	V.K. Tamoliya
4	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 6S91/07 Radhey Shyam Agarwal Vs. State	A.K. Bajpai	K.N. Gupta
5	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil First Appeal No.106/15 Rajendra Prasad vs. OmPrakash	Madhav Mitra	L.M. Bhardawaj
6	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil Second Appeal No. 129/1996 Sita Ram Vs. Suraj Mal	M.L. Goyal	V.K. Tamolia
7	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 465S/16 Smt. Krati Bohra Vs. Rahul Bohra	Saugath Roy	Ashvin Garg
8	Sh. Poonam Chand Bhandari, Advocate	S.B. Cr. Misc. Bail Application No. 502/16 Lala Ram Vs. State	Manoj Ojla	Laxmi kant Sharma
9	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Misc. Petition No. 3273/16 Vinita Tak Vs. State	Sanchit Tamra	S.S. Rathore
10	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 3650/15 Smt. Leela Singhal Vs. State	Ajay Kumar Jain	S.C. Gupta
11	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 97/2016 Manish Vs. Nirmala	Sandeep Kumar Sharma	Girish Khandelwal

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”



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Cause List Date 19-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil Transfer Petition NO. 97 of 2016 Smt. Dinni Alias Harshita Vs. State	Sudhir Jain	Ripudaman Singh Naruka
2	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil Second Appeal No.151/97 Gyarsa Vs. Bhorilal	Amod Kasliwal	Sudesh Bansal
3	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Revision No. 1428/2015 Smt. Sharda Devi Vs. State	Prahlad Sharma	Vijay Poonia
4	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 2846 /16 Dinesh Chand Gupta Vs. State	Rajneesh Gupta	Peeyush Nag
5	Sh. Pankaj Gupta, Advocate	S.B. Civil Writ Petition No. 17254/2016 Hanuman Sahay Jangid Vs. UOI	Dharmendra Jain	R.D. Rastogi
6	Sh. Harish kumar Tripathi, Advocate	D.B. Civil Misc Appeal No. 3595/2015 Smt. Seema Vs. Narendra Kumar	Alias Khan	R.R. Goyal
7	Sh. Swaraj Sharma, Advocate	S.B. Cr. Misc. Petition No. 3714/16 Lokesh Kumar Vs. State	Dheeraj Singhal	
8	Rajendra Singh Shekhawat, Advocate	S.B. Cr. Revision No. 1068/2016 Om Prakash Verma Vs. Smt. Komal	Jitendra Pandey	
9	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 719/15 & 720/15 Vinit@Monty Vs. State	Rajesh Sharma	Hemant Taylor
10	Sh. Vikash Jain Advocate	S.B. Civil Writ Petition No. 8521/2015 Smt. Sarla Sharma Vs. Satyanarayan Sharma	Ashok Sharma	Suresh Sharma

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